

IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL
JUDGE, DELHI (WEST)-02

SUIT NO.425/2020

Sh. Ankur Mahajan

Plaintiff

Versus

Mrs. Sushma Mahajan & Others

Defendants

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:02/07/2020 (2.00 P.M to 2.13 P.M)

Present:- Sh. Rahul Tiwari, Ld. Counsel for plaintiff. (Mobile No.9958207800- Enrollment No.D/2018/15) (E-mail ID of Sh. Rahul Tiwari : r.tewari88@gmail.com)

Sh. Sanjay Rathi, Ld. Counsel for defendants. (Mobile No.9811075210- E-mail ID of Sh. Sanjay Rathi: advsanjayrathi@gmail.com)

Matter was listed for arguments on the application u/o VI r. 17 CPC filed by the plaintiff. Before addressing the arguments Ld. Counsel for the plaintiff sought some time to file another application u/o VI r.17 CPC r/w Order 1 r.10 CPC seeking impleadment of a third party. Let the application be filed electronically within a week from today after supplying advance copy electronically to the defendants. Let the response to the application be also filed electronically within a week thereafter after supplying advance copy electronically to the other side.

Put up for arguments on the application on 30/07/2020.

A copy of this order be sent to the Ld. Counsel for plaintiff and defendants and also to the filing branch Tis Hazari Court, Delhi for uploading the same on the official website of the District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.02/07/2020

